

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...CC9263/2003

(From the judgment and order dated 11/02/2002 in LPA 1140/01 In RFA 2989/1999 of The HIGH COURT OF PUNJAB &amp; HARYANA AT CHANDIGARH)

KAILASH GUPTA

Petitioner (s)

VERSUS

HARYANA STATE AND ANR.

Respondent (s)

With I.A.1(C/Delay in filing SLP)

( With Office Report )

Date : 14/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. Somvir Singh Deswal, Adv.

Mr. M.P. Shorawala,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Tag on with SLP(C) 12994/2001

[ Charanjeet Kaur ]

Court Master

[ Om Prakash ]

Court Master